

DIVISION BENCH

ITEM NO.2

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA NO.233/2024 IN CP (IB) No.356/ALD/2019

CORAM:

**1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 1st May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SHRIYANK WADHAWA V/S CHAUDHARY INGOTS PVT LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Mayank Singhal, Adv.

: For Applicant/ Liquidator

ORDER

IA No.233/2024

1. This is a 10th Progress Report for the period from 01.01.2024 to 31.03.2024 filed on behalf of the Liquidator. The same is taken on record, subject to just exceptions.
2. Accordingly, IA No.233/2024 stands disposed off.
3. Let the main matter to come up on 27th May, 2024, when other IAs are also stated to be listed.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

1st May, 2024

*Kavya Prakash Srivastava
(Stenographer)*